

support for research and development for technical upgradation, concessional excise and customs duties, Generation Based Incentives (GBI), Viability Gap Funding (VGF) for solar projects, accelerated Depreciation (AD), 10 years income tax holiday, etc.

(d) and (e) MNRE has proposed to scale up Grid-Connected Solar Power Projects from 20,000 MW to 1,00,000 MW by 2022 under National Solar Mission (NSM) that includes 40,000 MW of roof-top, 20,000 MW through unemployed youths and another 40,000 MW through solar parks and other projects.

#### **Solar energy plants at defence lands**

352. SHRI DEVENDER GOUD T. : Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Ministry is planning to install 1,000 MW capacity solar plant on surplus land of Indian Defence establishments;

(b) whether the Ministry of Defence has refused to part with the land for this purpose citing defence needs, etc.; and

(c) if so, how the Ministry is planning to go ahead in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL) : (a) The Ministry has launched a scheme for setting up over 300 MW of Grid-Connected Solar PV Power Project by Establishments of Defence and Para Military Forces.

(b) No, Sir.

(c) Does not arise.

#### **Record of funds by panchayats**

†353. SHRI PRABHAT JHA : Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether, it is a fact that currently the panchayats don't have any provision for keeping record of funds to be allocated by the Central Government;

(b) if not, the details thereof;

---

†Original notice of the question was received in Hindi.